

### Shetron Limited

Regd. Office: Plot No. 1, Bommasandra Industrial Area, Hosur Road, Bangalore - 560099. CIN: L21014KA1990PLC003842. Website: www.shetron.com; Email: investors@shetrongroup.com. Tel: +91-80-27832290/91/8246

**Extract of Audited Financial Results for the Fourth Quarter and Year Ended 31st March, 2025**  
(Rs. in Lakhs except Earnings per Share data)

Sl. No.	Particulars	Quarter Ended		
		31.03.2025 Audited	Year Ended 31.03.2025 Audited	Year Ended 31.03.2024 Audited
1.	Total Income from operation (Net)	5,481	22,968	24,072
2.	Net Profit / (Loss) for the period (before Tax, Exceptional and/or Extraordinary items)	63	471	918
3.	Net Profit / (Loss) for the period before tax (after Exceptional and/or Extraordinary items)	63	471	918
4.	Net Profit/(Loss) for the period after tax (after Exceptional and/or Extraordinary items)	25	308	653
5.	Total Comprehensive Income for the period (Comprising Profit/(Loss) for the period (after tax) and Other Comprehensive Income (after tax))	25	308	653
6.	Equity Share Capital	900	900	900
7.	Reserves (excluding Revaluation Reserve) as shown in the Audited Balance Sheet of the previous year	-	-	-
8.	Earnings Per Share			
	(a) Basic	0.28	3.42	7.26
	(b) Diluted	0.28	3.42	7.26

Notes: 1. The above Audited Financial Results, as recommended by the Audit Committee were approved by the Board of Directors at its Meeting held on 9th May 2025. As required under Regulation 33 of SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The statutory auditors have conducted the audit of financial statements and have expressed an unqualified audit opinion.  
2. Segment Reporting: The Company is engaged in the manufacture of Metal Packaging and hence results are reported under one segment  
3. Figures of the corresponding period have been re-classified/regrouped wherever considered necessary.  
4. The Figures of last quarter are the balancing figures between audited figures in respect of the full financial year and the published year-to-date figures up to the third quarter of the current financial year.

By Order of the Board  
For Shetron Limited  
Dwarkan S Shetty  
Executive Chairman & Whole Time Director

Place: Bengaluru  
Date: 09.05.2025

### KRIKITA WIRES LIMITED

CIN: L27102WB2004PLC098699  
Regd. Office: 1A, Bonfield Lane, Mezanine Floor, Kolkata - 700001, West Bengal, India, Phone No. (033) 40037817  
Website: www.kritikawires.com, Email: compliance@kritikawires.com

**Extract of Audited Financial Results for the Quarter and Year ended 31st March, 2025**  
(Rs. in lakh except per share data)

Sl. No.	PARTICULARS	Quarter Ended		Year Ended	
		31.03.2025 (Audited)	31.12.2024 (Unaudited)	31.03.2024 (Audited)	31.03.2024 (Audited)
1	Total Income from operations	23914.77	17893.43	13346.57	74498.36
2	Net Profit for the period/year (before Tax and Exceptional item)	565.56	285.84	643.86	1,480.24
3	Net Profit for the period/year before Tax (after Exceptional item)	565.56	285.84	643.86	1,480.24
4	Net Profit for the period/year after Tax (after Exceptional item)	339.76	211.92	506.25	1,013.48
5	Total Comprehensive Income for the period/year (Comprising Profit and other Comprehensive Income)	342.40	208.78	496.86	1,006.71
6	Equity Share Capital [Face value of Rs. 2/- each]	5,325.60	5,325.60	5,325.60	5,325.60
7	Other Equity excluding Revaluation Reserve	-	-	-	4,114.80
8	Earning per Share				
	(i) Basic (Rs.)	0.13	0.08	0.06	0.38
	(ii) Diluted (Rs.)	0.13	0.08	0.06	0.38

Notes: 1) The above is an extract of the detailed format of audited Financial Results filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015.  
2) The full format of the audited Financial Results are available on the Stock Exchange website i.e. NSE website (www.nseindia.com) and Company's website (www.kritikawires.com). The same can be also accessed by scanning the QR Code given below.

Registered Office :  
1A, Bonfield Lane,  
Mezanine Floor, Kolkata - 700001  
Phone No. (033) 4003 7817  
Website : www.kritikawires.com

Place of Signature : Kolkata  
Date: 9th May, 2025

Kritika Wires Limited  
Sd/-  
Managing Director

### EASTCOAST STEEL LIMITED

CIN: L27109PY1982PLC000199  
Regd. Office: Flat No. A-123, Royal Den Apartments, No.16, Arul Theson Street, Palaniraja Udayar Nager, Lawspet, Pondicherry - 605008 | Tel: 022-40750100 | Fax: 022-22044801 | Email: es@eastcoaststeel.com

**Extract Statement of Audited Financial Results for Quarter and Year Ended 31 March 2025**  
( ₹ In Lakhs, unless otherwise stated)

Sr. No.	Particulars	Quarter Ended		Year Ended	
		31 March 25 (Audited)	31 December 24 (Unaudited)	31 March 24 (Audited)	31 March 25 (Audited)
1	Total Income (Net)	346.94	18.84	1,212.94	1,619.14
2	Net Profit / (Loss) for the period (before tax and exceptional items)	(9.40)	14.36	7.25	(43.75)
3	Net Profit / (Loss) for the period (before tax after exceptional items)	(9.40)	14.36	7.25	(43.75)
4	Net Profit / (Loss) for the period (after tax and exceptional items)	11.79	30.73	4.57	(14.65)
5	Total Comprehensive Income / (Loss) for the period (Comprising profit / (loss) for the period after tax and other comprehensive income after tax)	12.45	30.73	3.26	(13.99)
6	Paid up Equity Share Capital (Face value ₹10 per share)	539.65	539.65	539.65	539.65
7	Other Equity (as per last audited balance sheet)	NA	NA	NA	1,383.54
8	Earning per share (EPS) Face Value of ₹10/- each (not annualised)				
	(i) Basic EPS	0.21	0.56	0.07	(0.27)
	(ii) Diluted EPS	0.21	0.56	0.07	(0.27)

Notes: 1) This statement has been prepared in accordance with the Companies (Indian Accounting Standards) Rules, 2015 (Ind AS) prescribed under Section 133 of the Companies Act, 2013 and other recognised accounting practices and policies to the extent applicable.  
2) The above is an extract of the detailed format of Quarterly / year ended Financial Results filed with the stock exchange under Regulation 33 of SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the Quarterly Financial Results are available on Stock Exchange website viz. www.bseindia.com and Company's website www.eastcoaststeel.com.  
3) The above results were reviewed and recommended by the Audit Committee and approved by the Board of Directors at their respective meeting held May 10, 2025.

For Eastcoast Steel Limited  
Sd/-  
Prithviraj S. Parikh  
Chairman & Director  
(DIN: 00106727)

Place : Mumbai  
Date : 10<sup>th</sup> May 2025

### FORM A PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF FAIRSTREET SPORTS PRIVATE LIMITED**

S.N.	PARTICULARS	DETAILS
1	Name of corporate debtor	Fairstreet Sports Private Limited
2	Date of incorporation of corporate debtor	12-05-2022
3	Authority under which corporate debtor is incorporated / registered	ROC Kanpur
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	CIN- U92419UP2022PTC163990
5	Address of the registered office and principal office (if any) of corporate debtor	No 5/588, Vikas Khand, Gomtinagar, Lucknow, Lucknow, Uttar Pradesh, India, 226010 Also At: 1612-A, World Trade Tower, Sector 16, Noida, Uttar Pradesh- 201301, IN.
6	Insolvency commencement date in respect of corporate debtor	09-05-2025
7	Estimated date of closure of insolvency resolution process	05-11-2025 (180 days from ICD)
8	Name and registration number of the insolvency professional acting as interim resolution professional	Debashis Nanda IBBI Reg. No.: IBBI/PA-003/IP-N00040/2017-18/10316
9	Address and e-mail of the interim resolution professional, as registered with the Board	CS-14, C Floor, Ansal Plaza Mall, Vaishali, Ghaziabad, U.P.-201010 Email id: dhanda.cma@gmail.com
10	Address and e-mail to be used for correspondence with the interim resolution professional	CS-14, C Floor, Ansal Plaza Mall, Vaishali, Ghaziabad, U.P.-201010 Email id: - cirp.fsspl@gmail.com
11	Last date for submission of claims	23-05-2025
12	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Data not available as on date
13	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14	(a) Relevant Forms and (b) Details of authorized representatives are available at:	a) Insolvency and Bankruptcy Board of India https://ibbi.gov.in/en/home/downloads ; b) NA

Notice is hereby given that the National Company Law Tribunal, Allahabad Bench, Prayagraj has ordered the commencement of a corporate insolvency resolution process of the **Fairstreet Sports Private Limited** on 09-05-2025.

The creditors of **Fairstreet Sports Private Limited** are hereby called upon to submit their claims with proof on or before 23-05-2025 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Sd/-  
CMA Debashis Nanda  
Registered Insolvency Professional  
IBBI Reg. No.: IBBI/PA-003/IP-N00040/2017-18/10316  
IRP in the matter of **Fairstreet Sports Private Limited**  
Address: CS-14, C Floor, Ansal Plaza Mall, Vaishali, Ghaziabad, U.P.-201010  
AFA Valid Upto: 31-Dec-25  
Email id: - cirp.fsspl@gmail.com

Date: 11-05-2025  
Place: New Delhi

### RELIANCE POWER

CIN: L40101MH1995PLC084687  
Registered Office: Reliance Centre, Ground Floor, 19, Wolchand Hirachand Marg, Ballard Estate, Mumbai - 400 001. Tel: 91 22 43031000 Fax: 91 22 43033166  
Website: www.reliancepower.co.in, Email: reliancepower.investors@reliancegroupindia.com

**A. Extract of the Consolidated Financial Results for the Quarter and Year Ended March 31, 2025**  
Rupees in lakhs

Sr. No.	Particulars	Quarter Ended		Year Ended	
		March 31, 2025	March 31, 2024	March 31, 2025	March 31, 2024
		Unaudited	Unaudited	Audited	Audited
1	Total Income from Operations	2,06,564	2,19,385	8,25,704	8,26,023
2	Net Profit / (Loss) for the period before tax and exceptional items	6,715	(40,358)	(18,270)	(1,81,430)
3	Net Profit / (Loss) for the period before tax (after exceptional items)	6,715	(44,363)	3,04,772	(1,85,435)
4	Net Profit / (Loss) for the period after tax (after exceptional items)	12,557	(39,756)	2,94,783	(2,06,838)
5	Total Comprehensive Income / (Loss) for the period	12,241	(39,662)	2,94,049	(2,06,522)
6	Paid-up Equity Share Capital (Par value of Rs. 10 each)	4,01,698	4,01,698	4,01,698	4,01,698
7	Earnings Per Share (Face value of Rs. 10 each) (for continuing and discontinuing operation)				
	(a) Basic (Rs.)	0.313	(1.032)	7.338	(5.458)
	(b) Diluted (Rs.)	0.280	(1.032)	7.000	(5.458)

**B. Extract of the Standalone Financial Results for the Quarter and Year Ended March 31, 2025**  
Rupees in Lakhs

Sr. No.	Particulars	Quarter Ended		Year Ended	
		March 31, 2025	March 31, 2024	March 31, 2025	March 31, 2024
		Unaudited	Unaudited	Audited	Audited
1	Total Income from Operations	2,086	841	10,055	10,963
2	Net Profit / (Loss) for the period before tax and exceptional items	(10,135)	(5,106)	(9,410)	(6,179)
3	Net Profit / (Loss) for the period before tax (after exceptional items)	(10,135)	5,968	(9,410)	4,895
4	Net Profit / (Loss) for the period after tax (after exceptional items)	(10,135)	5,968	(9,410)	4,895
5	Total Comprehensive Income / (Loss) for the period	(36,966)	20,540	(33,687)	13,967
6	Paid up Equity Share Capital	4,01,698	4,01,698	4,01,698	4,01,698
7	Reserves (excluding Revaluation Reserve)	10,18,121	9,74,969	10,18,121	9,74,969
8	Security Premium Account	11,24,473	11,24,473	11,24,473	11,24,473
9	Net worth	14,19,819	13,76,667	14,19,819	13,76,667
10	Outstanding Debt	6,25,808	4,19,983	6,25,808	4,19,983
11	Debt Equity Ratio	0.44	0.31	0.44	0.31
12	Earnings Per Share (Face value of Rs. 10 each) (For continuing and discontinuing operations)				
	Basic	(0.252)	0.155	(0.234)	0.130
	Diluted	(0.226)	0.149	(0.223)	0.123
13	Capital Redemption Reserve	-	-	-	-
14	Debt Redemption Reserve	4,683	4,683	4,683	4,683
15	Debt Service Coverage Ratio	1.04	0.03	0.73	0.32
16	Interest Service Coverage Ratio	1.04	(1.25)	1.16	1.14

C. The above financial results have been prepared in accordance with the Companies (Indian Accounting Standards) Rules, 2015 (Ind AS) prescribed under section 133 of the Companies Act, 2013.  
D. The above is an extract of the detailed format of the financial results for the quarter and year ended March 31, 2025 drawn up both on a Standalone and Consolidated basis, filed with Stock Exchanges on May 09, 2025 under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the Financial Results (Standalone and Consolidated) for the quarter and year ended March 31, 2025 are available on the website of Stock Exchanges www.bseindia.com and www.nseindia.com. Company's website www.reliancepower.co.in and can also be accessed by scanning the Quick Response Code

Place: Mumbai  
Date: May 09, 2025

### BOROSIL Renewables

**BOROSIL RENEWABLES LIMITED**  
CIN: L26100MH1962PLC012538  
Registered Office: 1101, 11<sup>th</sup> Floor, Crescenzo, G-Block, Plot No C 38, Opp. MCA Club, Bandra Kurla Complex, Bandra (East), Mumbai - 400 051  
Telephone: +91-22-6740 6300; Fax: +91-22-6740 6514  
E-mail: investor.relations@borosilrenewables.com; Website: www.borosilrenewables.com

**STATEMENT OF AUDITED STANDALONE AND CONSOLIDATED FINANCIAL RESULTS FOR THE QUARTER AND YEAR ENDED MARCH 31, 2025**

The audited standalone and consolidated financial results of the Company for the quarter and year ended March 31, 2025, were reviewed by the Audit Committee and approved by the Board of Directors at their respective meetings held on May 10, 2025. The Statutory Auditors have issued audit report with unmodified opinion on the above results.

The aforesaid results along with the Auditor's Report are available on the websites of the Stock Exchanges at [www.bseindia.com](http://www.bseindia.com) & [www.nseindia.com](http://www.nseindia.com) and the Company at <https://borosilrenewables.com/investor/financial-information>. The same can also be accessed by scanning the below QR code.

For Borosil Renewables Limited

Sd/-  
Ashok Jain  
Whole-Time Director  
(DIN-00025125)

Place : Mumbai  
Date : May 10, 2025

### SRM ENERGY LIMITED

Regd. Office: Room No. 2, Ground Floor, 1A Mall Road, Shanti Kunj, Vasant Kunj, New Delhi - 110070  
CIN: L17100DL1985PLC303047 Tel No. 011-45768283 Website: www.srmenergy.in Email: info@srmenergy.in

**Extract of Standalone and Consolidated Audited Results for the Quarter and Year ended 31/03/2025**  
(₹ in lakh)

Sl. No.	Particulars	Standalone				Consolidated			
		Quarter ending (Audited)	Quarter ending (Unaudited)	Year ending (Audited)	Year ending (Audited)	Quarter ending (Audited)	Quarter ending (Unaudited)	Year ending (Audited)	Year ending (Audited)
		31/03/2025	31/12/2024	31/03/2024	31/03/2024	31/03/2025	31/12/2024	31/03/2024	31/03/2024
1	Other Income	-	-	0.02	-	0.02	-	0.02	0.16
2	Net Profit / (Loss) for the period (before Tax, Exceptional and/or Extraordinary items)	(8.70)	(11.55)	(8.14)	(37.58)	(38.61)	(9.06)	(11.72)	(10.78)
3	Net Profit / (Loss) for the period before tax (after Exceptional and/or Extraordinary items)	(8.70)	(11.55)	(8.14)	(37.58)	(38.61)	(9.06)	(11.72)	(10.78)
4	Net Profit / (Loss) for the period after tax (after Exceptional and/or Extraordinary items)	(8.70)	(11.55)	(8.14)	(37.58)	(38.61)	(9.06)	(11.72)	(10.78)
5	Total comprehensive income for the period (Comprehensive Profit/(Loss) for the period (after tax) and other comprehensive income (after tax))	(8.94)	(11.69)	(8.65)	(38.24)	(39.12)	(9.30)	(11.86)	(12.45)
6	Paid up Equity Share Capital (Face value of Rs. 10/- each)	906.00	906.00	906.00	906.00	906.00	906.00	906.00	906.00
7	Other equity				(1,316.23)	(1,277.99)			(5,552.80)
8	Earnings Per Share (of Rs 10/- each) (for continuing and discontinued operations):								
	1. Basic	(0.10)	(0.13)	(0.09)	(0.41)	(0.43)	(0.10)	(0.13)	(0.13)
	2. Diluted	(0.10)	(0.13)	(0.09)	(0.41)	(0.43)	(0.10)	(0.13)	(0.13)

Notes: a) The above is an extract of the detailed format of Audited Financial Results for the quarter and year ended 31st March, 2025 filed with Stock Exchange under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the quarterly and yearly results is available on the stock exchange website www.bseindia.com and on the company website www.srmenergy.in  
b) The above Audited Financial Results of the Company for the quarter and year ended 31st March, 2025 has been reviewed by the Audit Committee and approved by the Board of Directors at its meeting held on May 10, 2025.

For and On behalf of Board  
Sd/-  
Sharad Rastogi  
Whole Time Director  
Din : 09828931

Place: New Delhi  
Date: May 10, 2025

### MANGALAM CEMENT LIMITED

Regd. Office: P.O. Adityanagar-326520, Morak, Dist. Kota (Rajasthan)  
CIN: L26943RJ1976PLC001705  
Website: www.mangalamcement.com | email : communication@mangalamcement.com

**EXTRACT OF AUDITED FINANCIAL RESULTS FOR THE QUARTER AND YEAR ENDED 31ST MARCH-2025**  
(Rs. in Lakhs)

Particulars	Quarter ended			Year ended	
	31.03.2025	31.12.2024	31.03.2024	31.03.2025	31.03.2024
	AUDITED	UNAUDITED	AUDITED	AUDITED	AUDITED
Total Income	51619.75	44370.08	45648.50	174161.16	176395.97
Profit before interest, depreciation and tax (PBITD)	6745.17	4879.14	6474.36	21805.21	24090.41
Net Profit before exceptional item and tax	2696.50	1303.47	2904.53	6998.90	9911.05
Net Profit before tax and after exceptional item	2696.50	1303.47	2904.53	6998.90	9911.05
Net Profit after tax	1690.87	781.07	1727.88	4506.31	5971.66
Total comprehensive Income for the period (comprising net profit for the period after tax and other comprehensive income after tax)	1626.59	762.45	1717.50	4439.10	5951.90
Equity Share Capital (Face Value Rs.10/- Per Share)	2749.73	2749.73	2749.73	2749.73	2749.73
Other equity	-	-	-	82438.59	78411.97
Earning per share (of Rs. 10/- each) Basic & Diluted	6.15	2.84	6.29	16.39	21.72

1. The above is an extract of the detailed format of Audited Financial Results for the Quarter and Year ended, filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015, as amended. The full format of the Audited Financial Results for the Quarter and Year ended are available on the Stock exchanges websites. www.nseindia.com, www.bseindia.com and Company's web site www.mangalamcement.com.  
2. The Board of Directors has recommended a dividend of Rs. 1.50/- (Rupee One and Fifty Paise) only per equity share of Rs.10 each subject to approval of shareholders for the year ended 31st March, 2025.  
3. The above results have been reviewed by the Audit Committee and approved by the Board of Directors of the Company at their respective meetings held on 10th May, 2025 and have been reviewed by the Statutory Auditors of the Company.

Place : Kolkata  
Date : 10th May, 2025

By Order of the Board  
Anshuman Vikram Jalan  
Chairman  
DIN : 01455782